

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 04.07.2016
Court No. : 5
Item No. : 29

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14717 OF 2016
WITH PRAYER FOR INTERIM RELIEF

BHARAT SANCHAR NIGAM LIMITED AND ORS.

...PETITIONER(s)

VERSUS

SURESH CHANDRA SAXENA

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgement and Order dated 26.02.2016, passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in Writ Petition (Service Bench) No. 985/2015.

It is submitted that Counsel for the Petitioner has filed documents as per undertaking letter dated 13.05.2016 and the same has been included in the paper books.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 01st day of July , 2016.

ASSISTANT REGISTRAR

Copy to:

Mrs. N. Annapoorani, Advocate.

ASSISTANT REGISTRAR